

MR. SPEAKER : You are speaking without my permission. Nothing will go on record.

Paper to be laid

Mr Balgovind Verma

12.21 hrs

PAPER LAID ON THE TABLE

COAL MINES (AMENDMENT) REGULATIONS, 1972

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA) : I beg to lay on the Table a copy of the Coal Mines (Amendment) Regulations, 1972 (Hindi and English versions) published in Notification No. G. S. R. 359 in Gazette of India dated the 25th March, 1972, under sub-section (7) of section 59 of the Mines Act, 1952 [Placed in Library See No LT-1866/72]

12.21½ hrs

COMMITTEE ON PUBLIC UNDERTAKINGS

THIRTEENTH AND EIGHTEENTH TO TWENTIETH REPORTS AND MINUTES

SHRIM B RANA (Broach) I beg to present the following Reports and Minutes of the Committee on Public Undertakings :—

1 (i) Eighteenth Report on Heavy Engineering Corporation Limited.

(ii) Minutes of the sittings of the Committee relating to the above Report.

2. (i) Nineteenth Report on Heavy Electricals (India) Limited.

(ii) Minutes of the sittings of the Committee relating to the above Report.

3 (i) Twentieth Report on Shipping Corporation of India Limited;

(ii) Minutes of the sittings of the Committee relating to the above Report

4 Thirteenth Report on action taken by Government on the recommendations contained in their Fourteenth Report (Fourth Lok Sabha) on Heavy Engineering Corporation Limited

12 22 hrs

ESTIMATES COMMITTEE

SEVENTEENTH REPORT AND MINUTES

SHRI K. N. TIWARY (Bettiah) I beg to present the following Report and Minutes of the Estimates Committee :—

1. Seventeenth Report on the Ministry of Industrial Development-Directorate General of Technical Development.

2. Minutes of the sittings of the Committee relating to the above Report.

PUBLIC ACCOUNTS COMMITTEE

THIRTY-NINTH AND FORTY-FOURTH REPORTS

SHRI SEZHIVAN (Kumbakonam) : I beg to present the following Reports of the Public Accounts Committee :—